

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

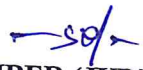
APPLICATION NUMBER :
PETITION NUMBER : TCP/195/(IB)/2017
NAME OF THE PETITIONER(S) : SREENIDHI TRADING COMPANY
NAME OF THE RESPONDENT(S) : NOBEL TECH INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---|----------------|--|
| 1. | Ashish Jain Iyer
For Sreenidhi & Sreenidhi | For Petitioner |  |
| 2. | Sundar Nayan
Counsel for Respondent. | For Respondent | |

ORDER

Counsels for both the parties are present and prayed for time for arguments. Put up on 05.12.2017 at 10.30 A.M.


MEMBER (JUDICIAL)

ghk